

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.06.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 137/2021	M. Rafi V M/s. Spectrum Hi-Style Shoppers Private Limited	G. Vairava Subramanian B. Raghupathy A. Kandan	
2.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakharan Pulipra	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH) (Ins) No. 88/2021	Sri Ganapathy Financiers Vs Srirangam Priya Promoters Pvt Limited	K. Surendar Chenthorri Pugazendhi	Abhinav Parthasarathy (Filed vakalath Only)
4.	Comp App (AT) (CH) (Ins) No. 89/2021	Fipola Retail (India) Pvt Limited Vs M2N Interiors	N. V. Prakash Rohan Rajasekaran	Respondent Cover returned with a remark 'No such addressee'

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- 2. Website: www.nclat.nic.in**

For Assistance,

**1.Dy.Registrar - PH No. : 044-2888 0443
CELL : 9868947517**

**2.Asst.Registrar - PH No. : 044-2888 0451
CELL : 9444687246**

By the order of Hon'ble Member (J)

(Chennai Bench)